



HIGH COURT LEGAL SERVICES COMMITTEE
(Constituted Under Sec. 3A of the Legal Services Authorities Act, 1987)
HIGH COURT OF CHHATTISGARH, BODRI AT BILASPUR
(Telephone No. : 07752241023 ; E-Mail ID : hclsc.cg@gov.in)



F. No. : **1962** /Hclsc-Panel/2022

Bilaspur, Date : 23-07-2022

CORRIGENDUM

In Advertisement F. No. 1762/Hclsc/Panel-Adv./2022 dated 06.07.2022 following amendments are being made :-

(1) In Sl. No. 15 of the format of application (Annexure-A) the following shall be read as :-

“ Documents to be mandatorily attached with the application are -

- Self Attested copy of Experience Certificate issued by the Chhattisgarh High Court Bar Association, Bilaspur;
- Self Attested Copy of Aadhar Card or any other Photo Identity Card;
- Self Attested Copy of the front Page of Bank Pass Book.”

In Place of

“ List of the documents to be attached in soft copy format :-

- Attested copy of Degree of Law;
- Attested copy of Certificate of Enrolment issued by the State Bar Council under the Advocates Act, 1961;
- Attested copy of Experience Certificate issued by the Bar Association;
- Copy of Aadhar Card;
- Copy of the front Page of Bank Pass Book.”

(2) In Para No. 2 of the advertisement the following line shall be read as :-

“Applications are to be submitted at the office of The President, High Court Bar Association, High Court of Chhattisgarh, Bodri at Bilaspur Pin Code 495220 on or before 30-07-2022.”

In Place of

“Applications are to be submitted at the office of The President, High Court Bar Association, High Court of Chhattisgarh, Bodri at Bilaspur Pin Code 495220 on or before 26-07-2022.”

Secretary

High Court Legal services Committee,
Bilaspur